

[English]

**Train From Trivandrum to Kanyakumari**

9765. SHRI SURESH KODIKKUNNIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a lack of train services between Trivandrum and Kanyakumari;

(b) if so, whether Government propose to introduce more trains from Trivandrum Central to Kanyakumari; and

(c) if so, when?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. Existing train services between Trivandrum Central and Kanniyakumari are considered adequate.

(b) No, Sir.

(c) Does not arise.

**Unlicensed Brick-Kilns in Delhi**

9766. SHRI KALKA DAS: Will the Minister of INDUSTRY be pleased to state:

(a) the present number of brick-kilns in Delhi;

(b) the area-wise number of licensed and unlicensed brick-kilns out of them;

(c) the number of owners of unlicensed brick-kilns against whom action has been taken and the details thereof; and

(d) the policy proposed to be adopted to check unlicensed brick-kilns in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) According to Delhi Administration, 384 brickkilns were found functioning at the time of survey undertaken in 1988.

(b) Area-wise break-up of licensed and unlicensed brick-kilns is as under:—

<i>Area</i>	<i>Licensed Kilns</i>	<i>Unlicensed Kilns</i>
North	124	138
South	51	29
East	6	—
West	19	17
<b>Total</b>	<b>200</b>	<b>184</b>

(c) and (d). Four FIRs were lodged against unlicensed brick-kilns. Action against others had to be suspended as matter pertaining to grant of licence to new kilns in the

light of requirement of bricks to meet the pace of development in Delhi has been under consideration of the Administration.